- (v) (a) Annual Report and Accounts of the Steel Authority of India Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-1132/99]

Report and Accounts (1997-98) of the Rajghat Samadhi Committee and related papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATRAYA): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Rajghat Samadhi Committee, for the year 1997-98, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Committee.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. LT-1025/99]
- I. Report and Accounts (1997-98,1998-99) of various manufacturing companies and related papers.
- II. MoU (1999-2000) between Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industries) and HMT Limited.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI): On behalf of Dr. Vallabh Bhai Ramjibhai Kathiria Sir,I lay on the Table:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:—
 - (i) (a) Twenty-ninth Annual Report and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1997-98, together with the Auditor's Report on

RAJYA SABHA [20 December, 1999]

- the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-878/99]
- (ii) (a) Forty-third Annual Report and Accounts of the National Industrial Development Corporation of India Limited, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-877/99]
- (iii) (a) Forty-fifth Annual Report and Accounts of the HMT Limited, Bangalore, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-871/99]
- (iv) (a) Thirty-fourth Annual Report and Accounts of the Sambhar Salts Limited, Jaipur, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.[Placed in Library. See No. LT-615/99]
- (v) (a) Twenty-third Annual Report and Accounts of the Bharat Leather Corporation Limited, Agra. for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-614/99]
- (vi) (a) Thirty-fourth Annual Report and Accounts of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-616/99]

- (vii) (a) Fortieth Annual Report and Accounts of the Hindustan Salts Limited, Jaipur, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-167/99]
- (viii) (a) Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited, Ooty, Tamil Nadu, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-1237/99]
- (ix) (a)Twenty-seventh Annual Report and Accounts of the Scooter India Limited, Lucknow, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-873/99]
- (x) (a) Forty-sixth Annual Report and Accounts of the HMT Limited, Bangalore, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-872/99]
- (xi) (a) Eighteenth Annual Report and Accounts of the National Bicycle Corporation of India Limited, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

RAJYA SABHA [20 December, 1999]

[Placed in Library. See No. LT-874/99]

- (xii)(a) Annual Report and Accounts of the Heavy EngineeringCorporation Limited, Ranchi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-875/99]
- (xiii)(a) Annual Report and Accounts of the Bharat Heavy Electricals Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xiv)(a) Thirty-fifth Annual Report and Accounts of the Instrumentation Limited, Kota, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT-870/99]
- (xv)(a) Eighteenth Annual Report and Accounts of the Cycle Corporation of India Limited, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) to (iii) above. [Placed in Library. See No. LT-879/99]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and HMT

Limited for the year 1999-2000. [Placed in Library. See No. LT-880/99]

- 1. Notifications of the Ministry of Commerce and Industry.
- Report and Accounts (1997-98,1998-99) and (1st April 1997 to 31st March, 2002) of various Corporations, Organisations, Councils and Boards etc. and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): On behalf of Shri Omar Abdullah Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry, under Section 17 of the Export (Quality Control and Inspection) Act, 1963:—
 - (1) S.O. 572(E) dated 9.7.1999 publishing the Export of Raw Meat (Chilled/Frozen) (Quality Control and Inspection) Amendment Rules, 1999. [Placed in Library. See No. LT-894/99]
 - (2) S.O. 573(E) dated 9.7.1999 publishing a declaration form for obtaining the required certificates prior to export. [Placed in Library. See No. LT-900/99]
 - (3) S.O. 583(E) dated 15.7.1999 publishing the Export of Raw Meat (Chilled/Frozen) (Quality Control and Inspection) Second Amendment Rules, 1999. [Placed in Library. See No. LT-899/99]
 - (4) S.O. 584(E) dated 15.7.1999 rescinding the Notification S.O. 573 (E) dated 9.7.1999. [Placed in Library. See No. LT-900/99]
- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 of the Companies Act, 1956:—
 - (i) (a) Fifteenth Annual Report and Accounts of the Spices Trading Corporation Limited, Bangalore, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and